

charging extra amount over and above the fixed prices of essential commodities;

(b) if so, what are the reasons therefor; and

(c) what steps have been taken to provide essential commodities at reasonable prices?

THE DEPUTY MINISTER IN THE MINISTRIES OF AGRICULTURE AND CIVIL SUPPLIES (SHRI MOHAMMED USMAN ARIF): (a) to (c) The Super Bazar deals mainly in non-controlled essential commodities for which there is no statutory price control. The rates of Super Bazar are generally lower than the prevailing market rates. A regular monitoring of market prices is being made through the market intelligence cell of Super Bazar, so as to keep the rates of Super Bazar competitive in the market.

Supply of poor quality wheat at FPS

2895. SHRI J. K. JAIN: Will the Minister of CIVIL SUPPLIES be pleased to state:

(a) whether Government's attention has been drawn to complaints regarding supply of poor quality of wheat to consumers from the fair price shops in Delhi;

(b) if so, whether it has been ascertained that such quality of wheat was supplied to the fair price shops by the Food Corporation of India or it was due to any manipulation by the Fair Price Shop-owners themselves by mixing rotten stuff in the rationed wheat; and

(c) what steps have been taken to ensure proper supply of good quality of wheat to the consumers through fair price shops?

THE DEPUTY MINISTER IN THE MINISTRIES OF AGRICULTURE AND CIVIL SUPPLIES (SHRI MOHAMMED USMAN ARIF): (a) to (c) Yes, Sir. Certain complaints regarding supply of poor quality of

wheat to consumers from some fair-price shops in Delhi were received in the recent past. All the complaints have been investigated by Delhi Admn. and remedial action taken wherever a fair-price shop owner was found guilty, appropriate steps were taken against him. Coordination was also done between Delhi Admn. and Food Corporation of India regarding quality of foodgrains supplied.

To ensure supply of good quality of wheat to the consumers in future, the following measures, among others, have been taken:

(i) Displaying of samples jointly sealed by F.C.I. and F.P.S. owner at the fair-price shop for comparison by the consumers while taking delivery of the foodgrains.

(ii) Surprise checks by squads of F.C.I. and Delhi Administration.

(iii) Inspection of FCI/CWC godowns, fair-price shops and flour mills independently or jointly with officers of FCI/Delhi Admn., by the Quality Control Cell of the Government.

(iv) Strict instructions to the field officers of Delhi Admn. to ensure issue of stocks keeping in mind the specified standards.

Requirements of food articles for Orissa

2896. SHRI GAYA CHAND BHUYAN: Will the Minister of CIVIL SUPPLIES be pleased to state:

(a) what is the quantum of food articles required for Orissa during 1982-83;

(b) what is the quantum so far specified standards.

(c) what other programmes Government have chalked out to meet the demand fully and what are the details thereof?

THE DEPUTY MINISTER IN THE MINISTRIES OF AGRICULTURE